Directives of National Human Rights Commission on Obscene Advertisements

*98. SHRI JAYANT KUMAR MALHOTRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that indecent and downright obscene advertisements are being aired not only on private and foreign TV channels but on Doordarshan also;
- (b) whether it is also a fact that the National Human Rights Commission on receiving complaints to this effect have directed Government to inquire into the telecast of *Dirty* advertisements and explain what steps Government planned to take to end them; and
- (c) if so, the action taken by Government in response to the directive of the NHRC?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI CM. IBRAHIM):
(a) Doordarshan telecasts commercial advertisements as per the guidelines prescribed in the Code for Commercial Advertising. The Code interalia not permit indecent and obscene advertisements.

(b) and (c) Yes Sir. The National Human Rights Commission have called for a report from the ministry in this regard and they are being apprised of the telecasting norms Doordarshan is following.

Delay in submission of Fifth Central Pay Commission Report

*99. SHRI IQBAL SINGH: SHRI MOHINDER SINGH KALYAN:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have delayed the submission of the Fifth Central Pay Commission Report;

- (b) if so, the specific reasons therefor; and
- (c) what are the main features of the Report and by when it is likely to be implemented in the interest of the Central Government employees?

THE MINISTER OF FINANCE AND THE MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) In accordance with terms of reference of the Pay Commission, the Commission is required to submit its Report as soon as feasible. The final Report of the Commission is awaited.

(c) In view of the reply to parts (a) and (b) above, question does not arise.

मुद्रास्फीति की दर

*100. श्री कनकसिंह मोहनसिंह मंग्रोलाः श्री नागमणिः

क्या विश मंत्री यह बताने की कृपा करेंगे किः

- (क) क्या मुद्रास्फीति की दर दो का आंकड़ा पार कर गई है;
- (ख) यदि हां, तो गत छः महीनों के दौरान आवश्यक वस्तुओं के थोक मूल्य सूचकांक और उपभोक्ता मूल्य सूचकांक का ब्यौरा क्या है;
- (ग) मूल्य सूचकांकों में निरन्तर वृद्धि के क्या कारणहै:
- (घ) उक्त अवधि के दौरान अंक दर अंक आधारपर मुद्रास्फीति को साप्ताहिक दर क्या रही;
- (ङ) मुद्रास्फीति की दर में वृद्धि का आवश्यक वस्तुओं के थोक मूल्यों और फुटकर मूल्यों पर क्या प्रभाव पडा; और
- (च) सरकार द्वारा भूल्य वृद्धि रोकने तथा मुद्रास्फीति की दर पर नियंत्रण रखने के लिए क्या कदम उठाए गए हैं या उँठाये जाने का विचार है?

वित्त मंत्री तथा कम्पनी कार्य मंत्री (श्री पी॰. चिद्रप्यरम्) : (क) जी, नहीं।

(ख) पिछले छह महीनों के दौरान आवश्यक क्लुओं के लिए थोक मृल्य सुचकांक (डब्स्यू॰पी॰आई॰)